Public Notice


Sub: Proposed Framework on “Forecasting, Scheduling & Imbalance Handling for Renewable Energy (RE) Generating Stations based on wind and solar at Inter-State Level”.

1. The Electricity Act, 2003 and the National Electricity Policy and Tariff Policy entrust on the Central Electricity Regulatory Commission the responsibility of promoting renewable energy sources. The Commission has taken a number of initiatives in this direction. Grid integration of infirm renewable energy sources is a major challenge facing the sector today.

Renewable Energy Generation) Regulations, has been prepared and posted on the website www.cercind.gov.in.

3. Comments of the stakeholders and other interested persons are invited on the proposed framework so as to reach the office of the Commission by 30.4.2015. The Commission would take a view after receiving the suggestions of the stakeholders and other interested persons.

Sd/-
(Shubha Sarma)
Secretary